

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

04. *IA(DIS.)26/2024 (54(1))

In

C.P. (IB)/3578(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: M/S Fairdeal International

VS

Polylogic International Pvt Ltd

Appearance

For Petitioner : None Appeared

For Respondent : None Appeared

SECTION 09 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared on behalf of parties. List this matter on 07.08.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)